



**IA 482/2022 Abhijit Guhathakurta
V/s
The State of Gujarat Through The
Mamlatdar Taluka Choryasi District
Surat**

**IA 1302/2022 Assistant Commissioner
V/s
Abhijit Guhathakurta Liquidator for EPC
Constructions I Ltd.**

IA 1448/2022 Abhijit Guhathakurta

**IA 515/2022 Royale partners
investment fund Ltd (EPC construction
India Ltd)**

**IN THE MATTER OF
IDBI Bank Limited...Petitioner
V/s**

EPC Constructions India Limited

APPEARANCES: -

FOR LIQUIDATOR : Adv. Mr. Pulkit Sharma
FOR APPLICANT : Adv. Gaurav Raj Shrawat(1039/2020)
Adv. Mr. Shyam Kapadia (IA/2848/2021)
Adv. Ekta Choudhary (IA 3006/ 2021)

Section: Sec 60(5) Sec 42 Rule 11 of NCLT, 2016 U/s 7 of (IBC)

ORDER

IA.No.482/2022: - The matter is taken up through Virtual Hearing (VC). Ad interim order passed on 03.03.2022 will continue till the next date of hearing. List the matter on **29.06.2022** for hearing.

IA.No.1448/2022, IA. No.1039/2020: - List the matter on **29.06.2022** for hearing.

List other pending IAs on **05.07.2022** for hearing.

**Sd/-
SHYAM BABU GAUTAM
Member (Technical)**

JAGDISH

**Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)**